

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4127**

**TO BE ANSWERED ON DECEMBER 12, 2019**

**HOUSES CONSTRUCTED UNDER PMAY-U**

**NO. 4127. SHRIMATI APARAJITA SARANGI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the houses constructed under each component of PMAY-U, State-wise;**
- (b) the details of houses allotted to beneficiaries under each components of PMAY-U, State-wise;**
- (c) the details of houses constructed under the scheme that are vacant, State-wise;**
- (d) the details of social-audit conducted as per the guidelines of PMAY-U, State-wise; and**
- (e) whether social audits should have been conducted as of now and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) State/ Union Territory (UT)-wise details of houses constructed under each component of Pradhan Mantri Awas Yojana – Urban (PMAY-U) Mission are at Annexure-I.**
- (b) State/ UT-wise details of houses allotted/occupied under each component of PMAY-U Mission are at Annexure-II.**
- (c) The State/UT-wise details of constructed houses where occupancy is under process under PMAY-U Mission are at Annexure-III.**

**(d) & (e) Social Audit provides the beneficiaries and other stakeholders an opportunity to scrutinize the procedures and benefits of the Mission. It ensures better implementation, accountability, transparency and participation.**

**The Ministry of Housing and Urban Affairs (MoHUA) assists State/ Union Territory (UT) Governments in undertaking social audit of the projects being implemented under the Mission by providing 100% financial assistance for social audit with the approval of CSMC. Such social audits are to be carried out by State/UT Governments and Urban Local Bodies (ULBs) through credible institutions including technical institutions viz. Indian Institutes of Technology, National Institutes of Technology etc. and architectural and design institutes and through students of such institutions.**

**The key processes of the guideline mandate that the State Level Nodal Agency hires an Independent Facilitating Agency (IFA). It designs tools for Social Audit, forms and trains Social Audit Committee and conducts social audit.**

**So far, five States namely Andhra Pradesh, Gujarat, Jharkhand, Kerala and Mizoram have conducted social audit and four other States namely Assam, Manipur, Tripura and Uttarakhand have engaged IFAs to conduct social audits. All other States and UTs are in the process of engaging IFAs.**

**Annexure-I referred in reply to LS USQ No. 4127 due for 12.12.2019**

**Details of State/UT-wise and component-wise houses constructed under the PMAY-U**

Sl. No.	Name of the State	"In-situ" Slum Redevelopment (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Credit Linked Subsidy Scheme (CLSS)^
1	A&N Island	-	-	17	3
2	Andhra Pradesh	13,741	1,82,546	99,940	17,622
3	Arunachal Pradesh	320	-	1,319	6
4	Assam	1,257	-	13,255	898
5	Bihar	24,326	-	28,316	5,733
6	Chandigarh	4,960	-	-	319
7	Chhattisgarh	12,356	6,728	34,962	10,744
8	D&N Haveli	144	-	268	1,775
9	Daman & Diu	-	39	86	590
10	Delhi (NCR)	23,980	-	-	16,300
11	Goa	-	-	1	711
12	Gujarat	48,202	76,771	14,974	2,16,141
13	Haryana	2,466	-	1,430	14,881
14	Himachal Pradesh	553	-	1,661	540
15	J&K (UT)	1,369	-	3,092	1,332
16	Jharkhand	8,885	240	54,660	4,734
17	Karnataka	24,819	9,175	90,683	35,883
18	Kerala	7,817	-	38,810	11,709
19	Ladakh	62	-	219	61
20	Lakshdweep	-	-	-	-
21	Madhya Pradesh	21,840	16,144	2,10,536	47,025
22	Maharashtra	51,008	3,784	5,095	1,95,340
23	Manipur	780	-	2,254	172
24	Meghalaya	664	-	286	118
25	Mizoram	690	-	756	763
26	Nagaland	3,415	-	408	26
27	Odisha	8,084	-	43,507	3,265
28	Puducherry	504	-	1,614	478
29	Punjab	3,331	-	2,833	12,222
30	Rajasthan	32,401	5,120	18	38,136
31	Sikkim	202	-	20	21
32	Tamil Nadu	41,478	24,908	1,56,455	35,340
33	Telangana	8,305	61,257	-	27,136
34	Tripura	835	-	37,343	602
35	Uttar Pradesh	31,324	116	2,97,977	52,728
36	Uttarakhand	3,216	224	1,616	6,443
37	West Bengal	28,614	-	1,06,990	20,920
<b>Total :-</b>		<b>4,11,948</b>	<b>3,87,052</b>	<b>12,51,401</b>	<b>8,10,067</b>

*^Including additional 29,350 beneficiaries sanctioned recently to Central Nodal Agencies (CNAs) for disbursement under Credit Linked Subsidy Scheme (CLSS) of PMAY(U)*

**Annexure-II referred in reply to LS USQ No. 4127 due for 12.12.2019**

**Details of State/UT-wise and component-wise allotted under the PMAY-U**

Sl. No.	Name of the State	"In-situ" Slum Redevelopment (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Credit Linked Subsidy Scheme^ (CLSS)
1	A&N Island	-	-	17	3
2	Andhra Pradesh	37,050	5,510	99940	17,622
3	Arunachal Pradesh	420	-	1319	6
4	Assam	2,938	-	13255	898
5	Bihar	27,750	-	28316	5,733
6	Chandigarh	5,333	-	0	319
7	Chhattisgarh	18,473	1,248	34962	10,744
8	D&N Haveli	144	-	268	1,775
9	Daman & Diu	-	-	86	590
10	Delhi (NCR)	1,709	-	0	16,300
11	Goa	-	-	1	711
12	Gujarat	76,356	11,703	14974	2,16,141
13	Haryana	2,686	-	1430	14,881
14	Himachal Pradesh	503	-	1661	540
15	J&K (UT)	2,536	-	3092	1,332
16	Jharkhand	9,079	-	54660	4,734
17	Karnataka	31,090	15	90683	35,883
18	Kerala	8,472	-	38810	11,709
19	Ladakh	62	-	219	61
20	Lakshdweep	-	-	0	-
21	Madhya Pradesh	37,555	3,910	210536	47,025
22	Maharashtra	75,998	-	5095	1,95,340
23	Manipur	1,489	-	2254	172
24	Meghalaya	541	-	286	118
25	Mizoram	1,119	-	756	763
26	Nagaland	4,225	-	408	26
27	Odisha	5,954	-	43507	3,265
28	Puducherry	535	-	1614	478
29	Punjab	5,847	-	2833	12,222
30	Rajasthan	36,593	-	18	38,136
31	Sikkim	254	-	20	21
32	Tamil Nadu	39,815	254	156455	35,340
33	Telangana	26,734	-	0	27,136
34	Tripura	835	-	37343	602
35	Uttar Pradesh	32,874	-	297977	52,728
36	Uttarakhand	3,362	224	1616	6,443
37	West Bengal	28,990	-	106990	20,920
<b>Total :-</b>		<b>5,27,321</b>	<b>22,864</b>	<b>12,51,401</b>	<b>8,10,067</b>

<sup>^</sup>Including additional 29,350 beneficiaries sanctioned recently to Central Nodal Agencies (CNAs) for disbursement under Credit Linked Subsidy Scheme (CLSS) of PMAY(U)

## State/UT-wise details of constructed houses where occupancy is under process under the PMAY-U

Sl. No.	Name of the State	Number of houses
1	A&N Island	
2	Andhra Pradesh	1,53,727
3	Arunachal Pradesh	-
4	Assam	-
5	Bihar	-
6	Chandigarh	-
7	Chhattisgarh	-
8	D&N Haveli	-
9	Daman & Diu	39
10	Delhi (NCR)	22,271
11	Goa	-
12	Gujarat	36,914
13	Haryana	-
14	Himachal Pradesh	50
15	J&K	-
16	Jharkhand	46
17	Karnataka	2,889
18	Kerala	-
19	Ladakh	-
20	Lakshdweep	-
21	Madhya Pradesh	-
22	Maharashtra	-
23	Manipur	-
24	Meghalaya	123
25	Mizoram	-
26	Nagaland	-
27	Odisha	2,130
28	Puducherry	-
29	Punjab	-
30	Rajasthan	928
31	Sikkim	-
32	Tamil Nadu	26,317
33	Telangana	42,828
34	Tripura	-
35	Uttar Pradesh	-
36	Uttarakhand	-
37	West Bengal	-
<b>Total :-</b>		<b>2,88,262</b>